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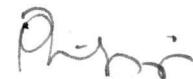
Coram : Hon'ble Mr. P.H. Trivedi • Vice Chairman

Hon'ble Mr. P.M. Joshi : Judicial Member

2.12.1987

Heard the petitioner and the learned advocate for the respondent. Following our orders dated 12.9.1986 passed in O.A. 273/86 asking the respondent to entertain the appeal petition condoning delay if any and directing him to pass orders on merits, the respondent appellate authority has passed such orders on 9.3.1987, according to the learned advocate for the respondent and these orders have been delivered to the applicant, according to him, on 18.3.1987. The applicant contends that as the time limit of six months allowed in the orders expired on 11.3.1987 after which date the orders have been communicated to him, there is a contempt of the orders of the Tribunal dated 12.9.1986.

After hearing the petitioner and the learned advocate for the respondent, we do not find any ground for finding that any contempt was made. Accordingly, this petition is dismissed.



(P.H. Trivedi)
Vice Chairman


(P.M. Joshi)
Judicial Member

(W)

Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman
Hon'ble Mr. P.M. Joshi : Judicial Member

2.12.1987

Heard the petitioner and the learned advocate for the respondent. Following our orders dated 12.9.1986
~~Passed 11.10.1986~~ asking the respondent to entertain the appeal petition
condoning delay if any and directing him to pass orders on merits, the respondent appellate authority has passed such orders on 9.3.1987, according to the learned advocate for the respondent and these orders have been delivered to the applicant, according to him, on 18.3.1987. The applicant contends that as the time limit of six months allowed in the orders expired on 11.3.1987 after which date the orders have been communicated to him, there is a contempt of the orders of the Tribunal dated 19.9.1986.

After hearing the petitioner and the learned advocate for the respondent, we ~~find~~ do not find any ground for ~~upholding~~ ^{finding that} any contempt was made. Accordingly, this petition is dismissed.


P.H. Trivedi

(P.H.Trivedi)
Vice Chairman

(P.M.Joshi)
Judicial Member

a.a.bhatt